





## आयकर अपीलीय अधिकरण, मुंबई केंद्रीय सरकार कार्यालय भवन, "प्रतिष्ठा भवन", चौथा तल, महर्षि कर्वे मार्ग,मुंबई-400 020

No.F.74-Ad/AT/2025

Dated the 19<sup>th</sup> May, 2025

## \*NOTICE\*

Kind attention is invited to Ministry of Finance, Department of Financial Services, Government of India's Notification No. FX-1/3/2024-PR dated 24<sup>th</sup> January, 2025 and Ministry of Finance's subsequent letter D.O.No.FX-1/3/2024-PR dated 18<sup>th</sup> February, 2025 regarding implementation of Unified Pension Scheme (UPS) w.e.f. 1<sup>st</sup> April, 2025.

As per Ministry of Finance, Department of Financial Services, Government of India's above letter dated 18.02.2025, all the employees of ITAT under NPS (including retirees under NPS) are eligible to opt for Unified Pension Scheme subject to conditions as specified in the aforesaid notification.

Accordingly information is being collected in the form of Annexure-I (copy enclosed) in r/o officials of ITAT who are covered under NPS (including retirees under NPS) who are willing to opt for Unified Pension Scheme subject to conditions as specified in the aforesaid notification.

All the eligible officers/officials under NPS (including Retired officers/officials under NPS) are requested to submit their individual willingness or otherwise for Unified Pension Scheme, to their respective DDOs on or before the closing date i.e. 30.06.2025 for consideration and appropriate action thereof.

This may kindly be treated as "MOST URGENT".

my 2025

(V.K SINGHAL) DEPUTY REGISTRAR

To All concerned.